

Government of India
Ministry of Consumer Affairs, Food and Public Distribution
Department of Consumer Affairs

LOK SABHA
UNSTARRED QUESTION NO. 5810
TO BE ANSWERED ON 03.04.2018

HALLMARKING CENTRES

5810. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Government has made Hallmarking compulsory for all gold and silver jewellery;
- (b) if so, the details thereof;
- (c) whether adequate number of Hallmarking centres have been set up, if so, the details thereof, State-wise specially in Saurashtra region of Gujarat;
- (d) whether the facility in these centres would be available to consumers as well to test their jewellery; and
- (e) if so, the details thereof and the steps taken to create public awareness in this regard?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री
(श्री सी. आर. चौधरी)

THE MINISTER OF STATE
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a) & (b) : The Bureau of Indian Standards Act, 2016 has enabling provisions for making hallmarking of precious metal articles mandatory by the Central Government.

(c) : The setting up of Assaying & Hallmarking (A&H)Centre is a market driven activity depending upon the commercial viability as assessed by the entrepreneur.

The details of Hallmarking centers, state wise is at **Annexure**. In Saurashtra, Gujarat there are 20 A&H Centres.

(d) & (e) : Yes, Madam. Any person can get their jewellery tested from any BIS recognized Assaying and Hallmarking Centre after paying the due charges.

Bureau of Indian Standards organizes regular Awareness Programmes through its various Regional Offices/Branch Offices. Many of these awareness programmes are conducted in association with Consumer Organizations. These programmes focus on enhancing quality consciousness of consumers by highlighting issues of Standardization, promotion of BIS Standard Mark, Hallmarking of Gold & Silver and educating them on the misuse of BIS Standard Mark & Complaint Redressal System for products with BIS Standard Mark. Consumer Awareness Programmes carried out in the last three years and current year are as under:

Year	Consumer Awareness Programmes
2014-15	292
2015-16	166
2016-17	163
2017-18 (upto Feb 2018)	189

STATEMENT REFERRED IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO.5810 FOR 03.04.2018 REGARDING HALLMARKING CENTRES.

The state wise distribution of the BIS recognized Assaying & Hallmarking Centres as on 25 Feb 2018:

Sl no.	Name of State/UT	No. of Assaying & Hallmarking Centres
1.	Andhra Pradesh	31
2.	Assam	02
3.	Bihar	10
4.	Chandigarh	02
5.	Chhattisgarh	05
6.	Delhi	39
7.	Gujarat	63
8.	Goa	01
9.	Haryana	14
10.	Himachal Pradesh	01
11.	Jammu & Kashmir	03
12.	Jharkhand	04
13.	Karnataka	37
14.	Kerala	53
15.	Madhya Pradesh	13
16.	Maharashtra	94
17.	Odisha	10
18.	Puducherry	01
19.	Punjab	18
20.	Rajasthan	27
21.	Tamil Nadu	65
22.	Telangana	14
23.	Tripura	01
24.	Uttar Pradesh	33
25.	Uttarakhand	01
26.	West Bengal	50
	TOTAL	592
